

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
CENTERAC TECHNOLOGIES LIMITED
UNDER REGULATIONS 3(1) & 4 READ WITH REGULATION 15(1) OF SECURITIES AND
EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND
TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO**

Open Offer for Acquisition of upto 28,69,022 fully paid up Equity Shares of face value of ₹ 1/- each representing 26% of the Paid up Equity Share Capital of Centerac Technologies Limited (Target Company / CTL) from the Public Equity Shareholders of Target Company by Mr. Ashwani Kumar Singh (Acquirer).

This Public Announcement (Public Announcement or “PA”) is being issued by Keynote Corporate Services Limited (Manager to the Offer or “ Keynote”) for and on behalf of the Acquirer to all the eligible equity share holders of the Target Company excluding the parties to the Share Purchase Agreement pursuant to and in compliance with SEBI (SAST) Regulations, 2011.

1. Offer Details

Offer Size	Upto 28,69,022 equity shares of face value of ₹1/- each, representing 26% of the Paid Up Equity Share Capital of the Company taking into account all potential increases in number of outstanding equity shares
Offer Price/ Consideration	The offer price is ₹ 1/- (Rupee One) per fully paid up equity share (“Offer Price”) aggregating to Rs. 28,69,022/-/- (Rupees Twenty Eight Lac Sixty Nine Thousand Twenty two only Only).
Mode of Payment	The Offer Price is payable in cash, in accordance with the provision of regulation 9(1)(a) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof (“ SEBI (SAST) Regulations, 2011 ”)
Type of Offer	This offer is a “Triggered Offer” in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

On January 22, 2018, the Acquirer signed a 'Share Purchase Agreement' ("SPA" or "Agreement") with the Sellers (as defined herein below) of the Target Company to acquire 80,19,541 Equity Shares constituting 72.68% of the Emerging Share Capital of the Target Company along with acquisition of complete control and management of the Target Company.

Sl. No	Type of Transaction	Mode of Transaction	Details of Underlying Transaction				Regulation which has triggered
			Equity Shares or Voting Rights acquired/ proposed to be acquired		Total consideration for shares / Voting Rights (VR) acquired (₹)	Mode of Payment	
			Number	% vis a vis total equity / voting capital			
1	Direct	Share Purchase Agreement (SPA) dated January 22, 2018, between Acquirer and Sellers.	80,19,541	72.68	80,19,541	Cash	Regulation 3(1) and 4 of the SEBI (SAST) Regulations

3. Acquirer(s)/PAC

Details	
Name of Acquirer(s)/PAC	Mr. Ashwani Kumar Singh
Address	D-1805/1806, Lake Lucerne, Lake Homes Phase – 3 Off Adi Sanakaracharya Marg, Near Gopal Sharma School, Powai IIT, Powai, Mumbai 400 076.
Name(s) of persons in control/promoters of acquirers/ PAC where Acquirers/PAC are companies	There are no PACs for the aforesaid acquisition of equity shares/voting rights.
Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable
Pre Transaction shareholding <ul style="list-style-type: none"> Number % of total share capital 	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer (Including Offer Shares)	1,08,88,563 Equity shares (98.68%)
Any other interest in the TC	None

4. Details of selling shareholders, if applicable

Name	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number of shares	%	Number of shares	%
Sanjiv Khandelwal	Yes	30,995	0.28	}	Nil
Bhagwati Gopal Mittal	Yes	1,000	0.01		
Rajeev Khandelwal	Yes	10	0.00		
Sandhya Khandelwal	Yes	10	0.00		
Shilpa Khandelwal	Yes	10	0.00		
Sushila Khandelwal	Yes	10	0.00		
Moksh Networks Private Limited	Yes	59,43,976	53.87		
Safal Holdings Private Limited	Yes	10,86,930	9.85		
Awesome Exports & Investments Private Ltd.	Yes	9,56,600	8.67		
Total		80,19,541	72.68		

5. Target Company

Name	Centerac Technologies Limited
Registered Office	Daulatram Mansion, 4 th floor, Salgaonkar Marg, Colaba, Mumbai – 400005, Maharashtra.
Exchanges where listed	BSE Ltd. (Scrip Code - 531621)

6. Other details

6.1. The details of the Open Offer would be published in the newspapers vide a Detailed Public Statement (“DPS”) on or before January 30, 2018, in compliance with Regulation 13(4) and Regulation 14(3) of the SEBI (SAST) Regulations, 2011.

6.2. The Acquirer undertakes that he is aware of and will comply with his obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet Open Offer obligations.

6.3. This is not a Competitive Bid.

6.4. This Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the SEBI (SAST) Regulations and is not a competitive bid in terms of Regulation 20 of the SEBI (SAST) Regulations.

6.5. The Acquirer accepts full responsibility for the information contained in this Public Announcement

Issued by Manager to the offer

KEYNOTE

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Contact Person: Mr. Chirag Dave

Website: www.keynoteindia.net

SEBI Registration No.: INM 000003606

Sd/-

Ashwani Kumar Singh

Acquirer

Place: Mumbai

Date: January 22, 2018